

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:352

ANSWERED ON:27.07.2010

TERRORIST ACTIVITIES

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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of the cases of terrorist attacks reported alongwith the number of civilians and security personnel killed and the number of terrorists arrested and killed during the current year, State-wise;
- (b) whether there is any proposal to develop artificial intelligence for counter terrorism in the country;
- (c) if so, the details thereof;
- (d) whether the Financial Action Task Force, an international regulatory body against money laundering and financing of terrorism has condemned India's efforts towards checking financing of terrorism;
- (e) if so, the details thereof; and
- (f) the steps taken by the Government to curb terrorism including taking up of the said issue to international fora and to check financing of terrorism?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a): As per available information, the number of terrorist incidents, number of civilians, security personnel killed and the number of terrorists killed and arrested in the State of Jammu and Kashmir and the North Eastern States during the current year are as under:-

Jammu and Kashmir (01.01.2010 to 30.06.2010)

No of incidents	No. of Civilians killed	No. of Security Force personnel killed	No. of Security Force Killed	No. of Terrorists Killed	No. of Terrorists Arrested
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254	20	34	114	60	
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North Eastern States (01.01.2010 to 15.07.2010)

State	No of incidents killed	No. of Civilians killed	No. of Security Force Killed	No. of Security personnel Arrested	No. of Extremists	No. of Extremists
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Assam	138	25	02	77	160	
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Meghalaya	11	01	00	06	44	
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Tripura 19 02 00 00 00

Arunachal 16 00 00 03 29
Pradesh

Nagaland 21 00 00 02 125

Mizoram 00 00 00 00 00

Manipur 192 16 02 72 674

Besides the above, as per available information, there has been 01 major incident of terrorist incident when a bomb blast took place at Pune on 13.02.2010 wherein 17 persons were killed.

(b) & (c): The Government procures and indigenously develops high end technology to combat terrorism.

(d) & (e): India has joined Financial Action Task Force (FATF) as a full member in June, 2010.

(f): The Central and State security and intelligence agencies are working in tandem which has averted a number of terrorist incidents. The Central Government has been reviewing, on a continuing basis, the security arrangements in the light of the emerging challenges, and a number of important decisions and measures have been taken. These measures, inter-alia, include augmenting the strength of Central Para -Military Forces, amendment of the Central Industrial Security Force (CISF) Act to enable deployment of CISF in joint venture of private industrial undertakings; establishment of NSG hubs at Chennai, Kolkata, Hyderabad and Mumbai empowerment of DG, NSG to requisition aircraft for movement of NSG personnel in the event of any emergency; strengthening and re-organizing of Multi-Agency Centre to enable it to function on 24x7 basis for real time collation and sharing of intelligence with other intelligence and security agencies; tighter immigration control, effective border management through border fencing, flood lighting, deployment of surveillance equipment and coastal security. The Unlawful Activities (Prevention) Act, 1967 has been amended and notified in 2008 to strengthen the punitive measures to combat terrorism, including Financing of Terrorism. The National Investigation Agency has been constituted under the National Investigation Agency Act, 2008 to investigate and prosecute offences under the Acts specified in the Schedule. As a part of steps to counter terrorist threats, the National Intelligence Grid (NATGRID) has been set up and the National Counter Terrorism Centre is also envisaged. The Prevention of Money Laundering Act has been amended in 2009 to inter-alia, include certain offences under the Unlawful Activities (Prevention) Act, as predicate offence.

Further, the Government continues to raise the issues of Cross Border Terrorism in all its aspects including its financing at various multilateral and bilateral fora and also at the multi-level bilateral interactions.